

**HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD**

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**ROC.NO.394/SO/2020**

**DATED: 29.04.2020**

**CIRCULAR**

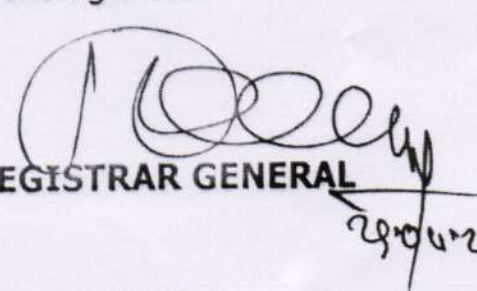
Sub: Covid-19 outbreak - Complete lockdown declared by the Government of Telangana throughout the State till 7.5.2020  
- Extension of suspension of work in High Court for the State of Telangana till 7.5.2020 - Instances of Judicial Officers leaving headquarters without prior permission - Instructions - Issued.

Ref: 1. High Court's Circular in Roc.No.394/SO/2020, dt.16.3.2020  
2. High Court's Notification in Roc.No.394/SO/2020, dt.27.3.2020.  
3. High Court's Circular in Roc.No.394/SO/2020, dt.16.3.2020  
4. G.O. Ms. No. 60 dated 19.4.2020.  
5. High Court's Notification in Roc.No.394/SO/2020, dt.25.4.2020

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Instances have come to the notice of the High Court that during this lockdown period, some of the Judicial Officers are leaving the headquarters without prior permission of the High Court or the Unit Heads, despite specific instructions to stay in their respective stations. All the Unit Heads are, therefore, requested to stop allotment of entire judicial work in the Unit to some of the Judicial Officers on turn basis and ensure that all the Judicial Officers, except those who are on leave, shall attend the urgent judicial work of their respective courts during Covid-19 outbreak lockdown period.

As directed, all the Unit Heads are further requested to instruct the Judicial Officers in their Unit to stay in their respective Stations and attend urgent civil and criminal matters through video conferencing as mentioned in the reference 2<sup>nd</sup> and 5<sup>th</sup> cited, apart from attending pending work.

  
**REGISTRAR GENERAL**

**PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR**

Endt.Dis.No. 2036 /2020

Dt. 30-04-2020

//Communicated //

  
**PRL.DISTRICT & SESSIONS JUDGE,  
RANGA REDDY DISTRICT**

To:

All the Judicial Officers of this unit.



OFFICE OF THE PRL.DISTRICT & SESSIONS JUDGE,  
RANGAREDDY DISTRICT AT L.B.NAGAR

C I R C U L A R

Circular Dis.No. <sup>2039</sup> /2020

Dated: <sup>30</sup>04-2020

All the Judicial Officers of the unit of Ranga Reddy District are requested to follow the circular instructions of the Hon'ble High Court vide ROC.No. 394/SO/2020, dated 29.04.2020. Further instructions to the Judicial Officers of this unit as follows:-

- 1) The Prl. District & Sessions Judge's Court/Numbering Court will made over the urgent Civil matters to the respective Courts, in regular process.
- 2) The Metropolitan Sessions Judge's Court/ Numbering Court will made over the urgent Criminal Cases to the respective Courts, in regular process.
- 3) The Concerned Judicial Officers shall attend the urgent cases on day to day basis through video conference with the assistance of BC/Typist/Steno after being made over by the Numbering Court.
- 4) The Concerned Judicial Officers are requested to attend the urgent Criminal and Civil matters i.e. remand, bail application, extension of remand, interim injunction etc., through Video Conference/Skype/Whatsapp Video Call or any other media which is convenient and easily accessible, including receiving of F.I.R. and recording of Dying Declaration etc.,
- 5) The Concerned Judicial Officers are requested to make their own arrangements with regard to the staff to attend the duty and consequently to nominate the staff members i.e. Superintendent, BC/SC, Typist and Steno for attending the urgent Judicial work and they shall not leave the head quarters without permission of the concerned Officers.

6) The Orders passed by the concerned Judicial Officers may be forwarded to the Computer Section of the District Court to enable them to upload the same in the website of the District Court to Mr. P. Kishore, Computer Assistance Cell No. 8019676045.

7) All the Judicial Officers are requested to submit their report with regard to the disposal of cases in the prescribed proforma enclosed to the Computer Section of the District Court by 4.00 P.M. daily, without fail to Mr. G. Saidulu, System Officer (Cell No. 9542034589) who in turn shall forward the same to Mr. J. Jabez, District System Administrator (Cell No. 9059098031) for preparing daily statement.

Any deviation will be viewed seriously.

*Syara*  
30/4/20  
Prl. District Judge  
Rangareddy District.  
Prl. District and Sessions Judge,  
Ranga Reddy Dist.

To:

- 1) All the Judicial Officers of this Unit.
- 2) The Presidents of Bar Association of Ranga Reddy District Unit



NAME OF THE OFFICER :

NAME OF THE COURT :

REPORT DT:

FILING TYPE	Nature of cases/application received	No of cases filed/applications received	No. of Cases Registered	No. of cases Under Scrutiny	Total No. of Cases called for hearing	No. of Cases Heard by Skype/ WhatsApp/ or any other media	No. of Cases Disposed off	Returned with due objections	Remarks/ Pending/ Hearing
Civil	Civil Suit filed								
	Bail Applications								
	Remands, if any								
Criminal	Sureties accepted, if any								

(Name of the Court)  
RANGA REDDY DISTRICT